

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

APPEAL NO. 227 OF 2017

Dated: 2nd May, 2018

**Present: Hon'ble Mr. I. J. Kapoor, Technical Member
Hon'ble Mr. Justice N. K. Patil, Judicial Member**

In the matter of:

TANGEDCO

...Appellant(s)

Vs.

Tamil Nadu Electricity Regulatory Commission

...Respondent(s)

Counsel for the Appellant(s) : Proxy counsel for
Mr. S. Vallinayagam

Counsel for the Respondent(s) : Mr. Sethu Ramalingam for R-1

ORDER

As agreed by learned counsel for the parties, list the matter for hearing on **30.07.2018.**

**(Justice N. K. Patil)
Judicial Member**

**(I.J. Kapoor)
Technical Member**

ts/mk